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SLP(C)No. 13853-13864 OF 1999

ITEM No.202

Court No. 9

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.13853-13864/1999

(From the judgement and order dated 17/04/1999 in MA 60/95 ,MA
62/95,MA 63/95,MA 64/95,MA 65/95,MA 69/95,MA 70/95 , MA 71/95,MA
72/95,MA 73/95,MA 74/95 of The HIGH COURT OF M.P AT GWALIOR)

NATIONAL INSURANCE CO.LTD.

Petitioner (s)

VERSUS

MOHD. AYUB & ORS

Respondent (s)

(With prayer for interim relief)
(For Final Disposal)

Date : 14/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Mr.Vishnu Mehra,Adv.
Mr. B.K.Satiya,Adv.

For Respondent (s) Mr. K.K. Gupta,Adv.
Mrs Rani Chhabra,Adv.
Mr.Suresh Chand,Adv.
Mr. Goodwill Indeevar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Leave is granted. Preparation of paper book is
dispensed with. Permission is granted to file
additional documents.

(Usha Bhardwaj)
P.S. to Registrar

(S.Malkani)
Court Master